

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 13.06.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

After rising of Principal Bench Court II

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Application No.1/2021 In Comp App (AT) (CH) (Ins) No. 155/2021	Agrawal Structure Mills P Limited V Rajesh Chillale	Gaurav Gupta Sanchari Chakraborty	V.V.S.N. Raju

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp. App (AT)(CH)(Ins) No.173/2022 & I.A No.397/2022.	Mohd.Arif Imtiyaz V Shri Uday Gopichand Sanghi & 2Ors	Raja Shekar Rao Salvaji	
3.	Comp. App (AT)(CH)(Ins) No.177/2022 & I.A No.402/2022.	Ananya Infra Projects Pvt Ltd V Krishna Steels Proprietorship Firm	Arun Kumar	
4.	Comp. App (AT)(CH)(Ins) No.178/2022 & I.A No.403/2022.	IVRCL Ltd V Hindustan Copper Ltd	Ravindranath	
5.	Comp. App (AT)(CH)(Ins) No.192/2022 & I.A No.439,440/2022.	Kalyan Muppaneni V Computers & anr	Pawan Jhabakh	
6.	Comp. App (AT)(CH)(Ins) No.193/2022 & I.A No.441,442/2022.	Kalyan Muppaneni V Computers & anr	Pawan Jhabakh	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp. App (AT)(CH)(Ins) No.157/2022	B.Raghu Rami Reddy Sole Proprietor of Sree Eswari Traders Vs Mahalingam Suresh Kumar, RP of M/s Sri Venkat Ram Spinners (P) Ltd.,	K.K.Sivashanmugam K.S. Sri Giri Prasath Anant Merathia	
8.	Comp.App (AT)(CH)(Ins) No. 199/2021	Flinta Real Estate LLP V NHDPL South Pvt Ltd WITH	Udayarkar Rangarajan Anisha Aatresh	Surana & Surana
9.	Comp.App (AT)(CH)(Ins) No. 201/2021	Flinta Real Estate LLP V NEL Holdings South Ltd	Udayarkar Rangarajan Anisha Aatresh	Surana & Surana
10.	Comp. App (AT)(CH)(Ins) No. 270/2021 (IA No. 586/2021)	Asset Reconstruction Company (India) Ltd V Manoharamma Hotel Investment P Ltd With	Ramalingam Associates	Shubharanjani Ananth R. Sowmya Caveator
11.	Comp. App (AT)(CH)(Ins) No. 271/2021 (IA No. 587/2021)	Asset Reconstruction Company (India) Ltd V Bharani Properties and Developers P Ltd	Ramalingam Associates	Shubharanjani Ananth R. Sowmya Caveator
12.	Comp. App (AT)(CH)(Ins) No. 278/2021 (IA No. 597,598,599 & 600/2021)	Malayalam Industries Ltd V Eswaran Pillai RP of Mathstraman Manufactures and Traders P Ltd & 6 Ors	G.R. Lakshmanan R. Mariappan	S. Sethuraman R1 R2 & R3 Served R6 Served on 17-12-2021 R7 Served on 18-12-2021 R2, R4 & R5 Returned
13.	Comp. App (AT)(CH)(Ins) No. 293/2021 & IA no. 625/2021	Thomas George V K. Easwara Pillai RP & 6 Ors	Pradeep Joy Avinash Krishnan Ravi	S. Sethuraman R1 B. Dhanraj Liquidator G.R.Lakshmanan R7 R2, R5, R6 Served R3 & R4 Notice Returned
14.	Comp. App (AT)(CH)(Ins) No. 297/2021	PPG Asian Paint Pvt Ltd V DSC Motor Pvt Ltd	S. Kaushik Ramaswamy	
15.	Comp. App (AT)(CH)(Ins) No.300/2021 & IA No. 634 & 635/2021	Revi Maniyen V Sicagen India Ltd & Anr	E.C. Ramesh	S. Ravi Caveator For R1

16.	Comp App (AT)(CH)(Ins) No. 307/2021 IA No. 646/2021	Agarwal Coal Corporation P Ltd V Nizan Energy Pvt Ltd	JMVD Legal	Notice Returned on Respondent - 02/02/2022(Company closed)
17.	Comp App (AT)(CH)(Ins) No. 313/2021 & IA No. 652/2021	Edelweiss Asset Reconstruction Company Limited Vs S. Rajendran, Liquidator for Arohi Infrastructure Pvt Ltd & Anr	Rohan K George R. Pushkar	Savitha Devi R1 Abitha Banu R2
18.	Comp App (AT) (CH) No. 21/2021	Ravi Kizhedath & anr V Heart Malabar Clinical solutions P Limited & 4 others	Bijoy Prabakharan Pulipra	K.S. Ravichandran PCS-R1-R3 Sankar P. Paniker-R4 & R5
19.	Comp App (AT)(CH) No. 61/2021 & IA No. 698,699 & 700/2021	DRS Logistics P Ltd & 4 Ors V Anjani Kumar Agarwal & 10 Ors With	T.K. Bhaskar	Mr.Rajesh Ranjan R1 to R6(Vakalat not filed) Notice Served on R7,R8,R10,R11- (11/02/2022) Notice Served on R9- (09/02/2022)
20.	Comp App (AT)(CH) No. 01/2022 & IA No. 04/2022	Anjani Kumar Agarwal & 5 Ors V DRS Logistics P Ltd & 10 Ors	Anant Merathia	TK Bhaskar R3 Kushagra Pandit R4,R5,R8&R10. Notice Served on R1,R2,R9(19/01/2022) Notice served on R6(18/01/2022) Notice Served on R7(20/01/2022) Notice Returned on R11(Addressee Left)
21.	Comp App (AT)(CH)(Ins) No. 24/2022	Bank of Maharashtra V Sutanu Sinha Liquidator IVRCL	T. Ravichandran	
22.	Comp App (AT)(CH)(Ins) No. 51/2022	J. Shobha Lalith V Swan Electric Contracts Company P Ltd	Sarvabhauman Associates	
23.	TA No.116/2021 (Comp App (AT)(Ins) No.750/2020)	PVL Koteswara Rao V M/s Grandhe Developers Pvt. Ltd.	U.K.C.A Partners	D. Bharati Reddy Gautam Singh Ytharh Kumar
24.	TA No. 218/2021 in Comp App (AT)(Ins) No. 978/2020	K. Sailendra & 6 Ors V Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Srinivasaraju Chitrapu	K. Sandhya Rani R1 S. Chidambaram PCS R3 & R4 Arpit Shukla R5 & R6

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
25.	Comp App (AT)(CH)(Ins) No. 159/2021 (PH)	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svamitva Land Marks & 4 ors With	Edward James	V.P. Raman R1,R2 & R3 Divyanshu Rai R4 Arvo Merchant R5
26.	Comp App (AT)(CH)(Ins) No. 160/2021 (PH)	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnatka, Principal Secretary to Govt, Department of Industries & Commerce & anr With	Edward James	M.S. Seshadri R1 Divyanshu Rai R2
27.	Comp App (AT)(CH)(Ins) No. 165/2021 (PH)	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others With	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
28.	Comp App (AT)(CH)(Ins) No. 170/2021 (PH)	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce With	Divyanshu Rai Naveen Hegde	M.S. Seshadri
29.	Comp App (AT)(CH)(Ins) No. 171/2021 (PH)	Alok Kailash Saksena V Asst Commissioner of Commercial Tax & anr With	Divyanshu Rai Naveen Hegde	M.S. Seshadri R1
30.	Comp App (AT)(CH)(Ins) No. 172/2021 (PH)	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors With	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 M.S. Seshadri R1-R4 & R10 Arvo Merchant R5
31.	Comp App (AT)(CH)(Ins) No. 173/2021 (PH)	Alok Kailash Saksena V Svamitva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1-R3

32.	TA No. 81/2021 in Comp App (AT) No. 403 of 2018) with IA/403/2018 with IA/1983/2018 and IA No822 of 2020	The Rathna Textile Mills Pvt. Ltd & 5 Ors V V.R.A.R. Ramakrishnan	B. Ragunath Sriram P Vidhya Shankar Pranav Vidhya Shankar	Kartik Malhotra Sanatanam Swaminathan
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2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1. Asst.Registrar - PH No. : 044-2888 0500

2. Court Officer - PH No. : 044-2888 0450